

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5425  
ANSWERED ON:13.12.2010  
PURA SCHEME  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number and details of projects executed under the Provision of Urban Amenities in Rural Areas (PURA) scheme in the last two years;
- (b) the winners of the bidding process conducted in May-June, 2010 under this scheme; and
- (c) the projected fund which is likely to be utilised under PURA scheme in financial year 2010-11?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): Nil.

(b)&(c): The Government has approved Provision of Urban Amenities in Rural Areas (PURA) Scheme for implementation on pilot basis in 11th Five Year Plan with a budgetary provision of Rs. 248 crore. The scheme proposes holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat (s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas. A notice was issued inviting Expression of Interest (EoI) from private sector entities on 15th April 2010 in leading national and financial dailies. In response to the notice, ninety three (93) EoIs were received out of which, 45 organizations had qualified at the EoI Stage. The details of such 45 organizations are annexed. These 45 organizations were asked to submit the detailed bid alongwith concept plan by 07th October, 2010. Nine organizations have submitted 14 proposals, out of which 11 have qualified as per the parameters set out and the project proponents concerned have been asked to prepare Detailed Project Reports (DPRs). After approval of DPRs, the list of finally successful projects and fund requirements can be specified.